List of Creditors of Karaikal Port Private Limited

As on November 02, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

			Filing under cl	lause (ca)	of sub-regulation (2) of regulation 13 of the IBBI	(Insolvency Resolution Process	for Corporate Persons)		
				1		1				(Amount in
SI. No.	Category of creditor	Summai		Summary	of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	95	31,288,888	23	9,247,965		22,040,923		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	109,326,207	316,550,021	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356,163,690	120	174,420,425		145,482,983	36,260,282	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total	-	240	30,451,845,795	145	29,776,639,249	109,326,207	529,620,057	36,260,282		

	Annexure-1													
	Name of the corporate debtor: Karaikal Port Private Limited													
	Date of commencement of CIRP: April 29, 2022													
	List of creditors as on: November 02, 2022													
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(Amount in ₹)													
Sr. No. Financial Creditor Details of claim received						Details of cla	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	
						by	by	party?	in CoC	claim	may be set-off			
						security interest	guarantee							
1	Omkara Assets Reconstruction Private	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial	29,592,925,467	29,592,925,467	No	100			45,546,130		The amount of
	Limited (Acting as Trustee on behalf of				Debt									claim rejected is
	Omkara PS 14/2021-22 Trust, Omkara PS													based on the
	15/2021-22 Trust, Omkara PS 16/2021-22													differences in
	Trust, Omkara PS 17/2021-22 Trust, Omkara													interest
	PS 18/2021-22 Trust, Omkara PS 02/2022-23													calculations.
	Trust)							1						
	Total		29.638.471.597	29,592,925,467								45,546,130	0	

Annexure - 6
Name of the corporate debtor: Kanalkal Port Private Limited
Date of commencement of CIRP: April 29, 2022 Date of commencement of CIRP: April List of creditors as on: November 03 List of Operational Creditors (Emp Amount of any mutual dues, that may be set- off Name of authorised of representative, if any Details of claim admitted

Amount of claim Nature of claim Phather related admitted with party?

400,000 Par and Containy No. Payments.

7 12440 Par and Containy No. Specialist opposition of the payment of the payment of the payment of the payment opposition opposition. (Amount in ₹ unt of claim under verification Amount of claim not admitted Remarks, if any Details of

Date of Amount receipt claimed Contactly dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 0 Contactly dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 5/6/2022 124,447 Payments

SF and Grab

Payments

SF and Grab

Payments No 2,262,142 No verification and the same has been paid in accordance with the applicable law 337,833. Statisty load have not been considered as part of the claim for the purpose excitation and the same has been paid in accordance with the applicable law 700,212 Gettatry dates have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable for verification and the same has been paid in accordance with the applicable for No 5/8/2022 1,754,377 AF and Grabuit 63,920 Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 284,557 '&F and Grabul 834,127 Not applicable Not applicable F&F and Grabul Payments F&F and Grabul Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 157,004 Cratify dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 170,556 Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the co of the CIRP have not been considered for the purpose of this list Capt. Thiyagarajan K. 1,086,063 Does claimed by the claimants for the period pertaining to post the commencer of the CIRP have not been considered for the purpose of this list contributed on the second of the contributed of the note that the contributed of the contributed of the note that the contributed of the cont Dues claimed by the claimants for the period pertaining to post the cor of the CIRP have not been considered for the purpose of this list 222,573 &F and Gratu Not applicable Dues claimed by the claimants for the period pertaining to post the of the CIRP have not been considered for the purpose of this list 454,628 &F and Grabul Not applicable MF and Gratu Payments Not applicable Gratuity dues have not been considered as part of the claim for the purpose of yerification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the con of the CIRP have not been considered for the purpose of this list Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the com of the CIRP have not been considered for the purpose of this list Dues claimed by the claimants for the period pertaining to post the co of the CIRP have not been considered for the purpose of this list 270,951 AF and Grabul Payments Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the comm of the CIRP have not been considered for the purpose of this list Gratuity duas have not been considered as part of the claim for the purpose of verification 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have not been considered for the purpose of this list Dues claimed by the claimants for the period pertaining to post the con of the CIRP have not been considered for the purpose of this list Gratuity duas have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law SF and Gratui Dues claimed by the claimants for the period pertaining to post the comm of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the comme of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencer of the CIRP have not been considered for the purpose of this list

50		R. Senthamarai	7/24/2022	222,623	0	P&F and Grabuity Payments	No	Not applicable	۰		222,623	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
51		T. Vijayasarathy	7/24/2022	121,680	0	F&F and Grabuity Payments	No	Not applicable	۰		121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
52		Telaprolu Priyatham	7/24/2022	39,032	0	F&F and Gratuity Payments	No	Not applicable	۰		39,032	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
53		S. Vijayabaskar	7/24/2022	219,372	0	F&F and Grabuity Payments	No	Not applicable			219,372	Gratuity dues have not been considered as part of the claim for well-ration and the same has been raid in accordance with the small-rable law
								.,				Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54		Dhinesh. K	7/25/2022	20,783	0	F&F and Gratuity Payments	No	Not applicable			20,783	Dues claimed by the claimants for the period pertaining to post the commencement
55		Javakumar C	7/25/2022	224.308	0	F&F and Grabuity Payments	No				224.308	of the CIRP have not been considered for the purpose of this list
			,,,			Payments		Not applicable				Craftify does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56		JosuvaChinta	7/25/2022	270,976	0	F&F and Gratuity Payments	No	Not			270,976	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable				Dues claimed by the claimants for the period pertaining to post the commencement
57		Elavarasan K	7/25/2022	285,279	0	F&F and Gratuity Payments	No	Not applicable			285,279	of the CIRP have not been considered for the purpose of this list Gretuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable				
58		K. Visudevin	7/25/2022	66,985	0	FSF and Gratuity Payments	No	Not applicable			66,985	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
							No					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
31		Mohamed Imthath Badusha	7/25/2022	33,039		P&F and Gratuity Payments	NO.	Not applicable	1		33,039	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
60		P. Narasimha Reddy	7/25/2022	921,343	0	F&F and Grabuity Payments	No	Not applicable	۰		921,343	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
63		P. Gothandam	7/25/2022	41,812	0	F&F and Gratuity Payments	No	Not applicable	۰		41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
62		Prabakaran K	7/25/2022	202,998	0	F&F and Grabuity	No	Not applicable			202,998	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						,ma						ventration and the same has been paid in accordance with the applicable law. Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
63		R. Hariharan	7/25/2022	23,350		F&F and Gratuity Payments	No	Not applicable		•	23,350	
64		R. Selvakumar	7/25/2022	99,505		F&F and Grabuity	No				99,505	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Cratuity dues have not been considered as part of the claim for the purpose of
						Payments		Not applicable			-3,00	Cratity's dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the surpose of this list.
65		S. Mahendran	7/25/2022	32,605		F&F and Grabuity	No	Not			32,605	
								applicable				Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66		Titu Samal	7/25/2022	33,994	-	P&F and Gratuity Payments	No	Not applicable	•		33,994	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
67		Yeddula Venkata Nageowar Reddy	7/25/2022	144,611		F&F and Gratuity Payments	No	Not applicable	۰		144,611	
										_		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
68		T.S. SENTHAMIZH SELVAN	7/25/2022	169,950	0	F&F and Gratuity Payments	No	Not applicable	۰		169,950	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
65		Sharathi Mathiyazhagan	7/26/2022	18,583	0	Payments	No	Not applicable	۰		18,583	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
70		Chelladurai.S	7/26/2022	344,663	0	F&F and Grabuity Payments	No	Not applicable	۰		344,663	
										_		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
71		Chermaraj K	7/26/2022	35,174	0	F&F and Gratuity Payments	No	Not applicable	۰	·	35,174	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
72		G. Rajeswara Reddy	7/26/2022	3,128,385	0	F&F and Grabuity	No	Not applicable			3,128,385	
						Payments		аррисация				Dues claimed by the claiments for the period pertaining to yout the commencement
73		Kanagaraj S	7/26/2022	159,752		P&F and Gratuity Payments	No	Not applicable	۰		159,752	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
74		Balamurugan Perumal	7/26/2022	16,937	0	F&F and Gratuity Payments	No	Not applicable	°	_	16,937	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75		5 Ramachandran	7/26/2022	352,305	0	F&F and Gratuity Payments	No	Not applicable	۰	·	352,305	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
76		Srinivasan. S	7/26/2022	22,225	0	F&F and Gratuity Payments	No	Not applicable	۰		22,225	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
77		BONSON R	7/26/2022	367,669	191934	F&F and Gratuity Payments	No	Not applicable			175,735	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
78		Bandi Sasi Babu	7/27/2022	40,427	0	F&F and Grabuity Payments	No	Not applicable			40,427	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75		S. Palanivel	7/27/2022	168,909	0	F&F and Grabuity Payments	No	Not applicable			168,909	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable				verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80		Boola Sivakumar	7/28/2022	34,428		FSF and Gratuity Payments	No	Not applicable		0	34,428	
_		K Elangovan	7/28/2022	21,033		Payments F&F and Grabuity	No.	No.			21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
						Payments	140	Not applicable	ľ			Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
82		Saravanakumar D	7/28/2022	21,033		F&F and Grabuity Payments	No	Not applicable			21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
83		Saravanan.S	7/28/2022	162,143		F&F and Grabuity Payments	No	Not applicable		•	162,143	Crattity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54		Dinesh Rajaram	7/29/2022	43,621	۰	F&F and Grabuity Payments	No	Not applicable	۰	·	43,621	Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
85		Viknesh M	8/1/2022	110,827	0	F&F and Grabuity Payments	No	Not applicable			110,827	verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56		Dhanamjayan. BL	8/2/2022	155,070	0	P&F and Gratuity Payments	No	Not applicable			155,070	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Does claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
87		P. Thiviyanthan	8/2/2022	136,874	•	F&F and Grabuity Payments	No	Not applicable	l °		136,874	verification and the same has been paid in accordance with the applicable law
-		Kalaivani. S	8/2/2022	167,085	148038	FSF and Grahum.	No	Nes			19,047	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
					2-2030	F&F and Gratuity Payments		Not applicable	 			Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80		Rajesh Vaidhiyanathan	8/4/2022	268,601	226662	F&F and Grabuity Payments	No	Not applicable			41,939	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
90		Praloy Kumar Karmakar	8/12/2022	107,611	0	F&F and Grabuity Payments	No	Not applicable	۰		107,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
										_		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
91		Balamurugan. C	9/15/2022	225,769	0	F&F and Grabuity Payments	No	Not applicable	۰		225,769	Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
L								L				Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
92		A.P. Carthick Reddy KNS Shanmugan	9/3/2022	1,399,680 183,778	0	Performace Pay	No No	Not annitrable Not			1,399,680	
~			.,,	-00,778		P&F and Grabuity Payments	_	applicable			203,778	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement
94		A. Sukumar	10/6/2022	340,717		F&F and Gratuity Payments	No	Not applicable			340,717	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Caststy dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable				verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
95		Ravi P	9/29/2022	212,011		F&F and Grabuity Payments	No	Not applicable		0	212,011	
						- syments		mypecable				verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
\vdash	<u> </u>	Total		31,286,688	9247965					. •	22,040,923	

Annexure - 7

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: November 02, 2022

List of preparational creditors (Government dues)

GST & Central Excise, Karalkal Division, Puducherry Commissionerate, Puducherry Commis		List of operational creditors (Government dues)														
Date of receipt of receipt of correct Date of receipt of receipt of correct Date		(Amount in *														
Date of receipt of r	S.No.	Authority	Details o	of Claim Received		Details of claim adr	mitted		Contingent	any mutual dues that	l verification	Claim not admitted/rejec	Remarks, if any			
Office of the Assistant Commissioner of GST & Central Excise, Karstalla Division, Puducherry Commissioner ate, Puducherry Commission			receipt of correct	Amount Claimed				share in CoC, if				ted				
Organisation, Regional Office, Puducherry 3 Assistant Commissioner of Income-Tax Crick=2(1), Tricity Stationed at Thanjaure 4 The Director of Ports, Port Department, Gevernment of Puducherry 4 The Director of Ports, Port Department, Government of Puducherry 5,664,208.00 0 Unsecured No 0		Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate,	7/22/2022	116,859,593.00		Unsecured	No		109,326,207.00	a			since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letters/communication received from the statutory authority since no further show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on			
Circle -2(1),Trichy Stationed at Thanjavur 4 The Director of Ports, Port Department, Government of Puducherry 4 The Unsecured No 0 - 5,664,208.00 Oue to lack of sufficient supporting do proof of claims submitted by the claim available with the Corporate elebtor, it	2	Organisation, Regional Office,	7/7/2022	449,724.00	45,392.00	Unsecured	No		0		-		The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.			
Government of Puducherry proof of claims submitted by the claim available with the Corporate Debtor, it	3	Circle -2(1),Trichy Stationed at Thanjavur	,,,,			Unsecured	No		-		-		department dated September 28, 2022, clarifying that no amount is due from the Corporate Debtor. Hence, no claim is admissible.			
	4	Government of Puducherry	7/18/2022				No		0		-		Due to lack of sufficient supporting documents and proof of claims submitted by the claimant and records available with the Corporate Debtor, the claim could not be verified and hence, is not admissible.			
Total 425,921,620.00 45,392.00 109,326,207.00 - 316,550,021.00		Total		425,921,620.00	45,392.00		1		109,326,207.00			316,550,021.00				

Name of the corporate debtor: Karaikal Port Private Limited Date of commencement of CIRP: April 29, 2022 List of creditors as on: November 02.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in 3 Details of Claim Admitted

Amount Claimed Admitted | Amount of Claim | Amount of Cla Amount of claim under verification S No 11.05.2022 V Dhanabal (Saravanan Tran Selvakumar (SK Enterprises) 155,275 Surrise shipping agencies but ltd.
Deluxe Enterprises
India Bearing and Mill Store
Selvi Store House
K Annadurai
Universal Hoseitaality Services
Iyangar's Bakery, Sweets and Saw After XD service/roods serverided resected
1105 paid
1005 paid
100 TDS paid. GRN on ICD 82505 SRI Sai Agencies
Sri Kathavoe Amman Services
shri ganesh office automations
s m industrial equipments
Maga Associates
A G Hospitalities Pvt Ltd
ZEN Medias
MGM Vailankanni Residency TOS paid.

Paid Invoice for the month of April considered as post CIRP

TOS paid. Invoice for the month of April considered as post CIRP 48195 39200 138208 16635 531000 60143.7 12.05.2022 12.05.2022 17.05.2022 12.05.2022 12.05.2022 12.05.2022 106,126 Paid Id proof missing, TDS paid rejected. Authority letter requested 12.05.2022 12.05.2022 8168 8211 ICD not mentioned.

Date and Place missing in decleration. Name missing in verificatio Date and Miscensization in declaration. Name missing in serffication to Proof missing.

Left mention wrongly, Name of CD missing in declaration. Authority letter

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Rohini G
LexCare Global Consultants Prival
K Ravikumar 855 7,000 304.815 151200 32513144.78 TDS eaid relected

Form not sizesed

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ponalty registed Retention amount considered. Tho pain repending the property of the Top pain register.

TOS paid resisted.

ICD not mentioned. TDS paid and DN considered linvoice for the month of April considered. Invoice for the month of April considered. 13.05.2022 39505 180600 (C) not memorate. Ltts paid and one consumerations is a second called a point Called Form not filled properly ick wrong names missing in declaration and welfication. ID proof missing, Wrong involves submitted respect. In the construction of the construction of the construction of form knowled for the month of Agril considered as post CIRP IT's wronge. Hotel Moujahir 13.05.2022 153311 14693 Raja Transport Service 13.05.2022 916380 from moster for the month of April considered as pool CIBP
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April 1975 per an extra per a Lift & Links SVL Engineering services Sri Durga Construction V. Gowthaman Cobit Engineering Pvt Ltd S. Kumar Engg. Works 13.05.2022 555904 66006 555,904 64,887 KR Contractor
Chennai Mettex Lab Private Lin
Jain oharma & sureicals
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PSTS Logistics pvt Itd 13.05.2022 616668 606,216 163194 206561 32450 9172.8 91688196 75492 206.561 32,450 9172.8 3,840,417 13.05.2022 13.05.2022 87,847,77 The amount of INR 87,847,779/- has not been admitted due to lack of sufficient proof Chennai Radha Enzineering Works Pvt. Ltd. Mar-Tech Insurance Surveyors & Loss Assessors P. Ltd. ID proof missing of OC.TDS and 5900 rejected as supporting docs is not capturing it ID proof missing. Form not signed TDS Paid. DN considered. Invoice for the month of April considered as post CIRP Nisvo Marine Surveys
Mr. Paramasivan Narayanan
M/S Narayanan Associates
Savera Industries Limited 9094 Form not signed Authority letter: ICD wrong, CD name not mentioned in declaration par proof of CD missing, After ICD amount rejected 14.05.2022 14.05.2022 14.05.2022 14.05.2022 14.05.2022 14.05.2022 14.05.2022 14.05.2022 5/14/2022 14.05.2022 16.05.2022 TDS Paid Mentioned as fast track in form which needs to be checked Sri Swathi Infotech Rice Lake Weighing Systems India Limited 12789 133,380 ID proof missing. TDS paid Invoice for the month of April considered as post CIRP ICD wrongly mentioned. Authority letter missing. Work was not completed by the vendor LIEBHERR INDIA PRIVATE LIMITED
K Kannan 16.05.2022 16.05.2022 TDS paid
TDS Paid and DN considered. ID proof missing 1,537,854 Klannan
Cotecna Inspection India Pvt Ltd
Star Dicor
R. Salvaraj Annai Roofing
P. Jalaisheahian
N. Senthil Murugan(Sriram Shop)
Sri Annai annienserine works
Yesiflow Hydraulics
Yogethwaran
Darling TVC Electronics Form not signed ID proof missing. TDS payments. TDS and DN relected TOS said
GNN after ic
GNN after it TTS said DN considered Form not signed ID proof missing
Form not filled Not signed JCD wrong, Incomplete Declaration and Verification. ID proof 366,749 7450 H. Sithi Maimoona Udhavam Powers Parthiban Panchava Murusanandham Masilamani 24.05.2022 250,127 TDS paid
TDS Paid.DN considered
ID omof missing.TDS paid ID ornor missine TDS paid
TDS paid invoice for the month of April considered as post CIRP
Invoice for the month of April considered as post CIRP. TDS paid.
Form not siened TDS paid ID proof missine
TDS paid. CD name missins in form Interest considered at the rate of 18% whereas invoice mentions 12%. Mentioned as fast track in form which needs to be corrected TIOS paids. ICD wrong, GRN after icd Form not filled.Not signed.No id proof
TDS Paid.Invoice for the month of April considered as post CIRP
grn after icd.paid Premier Sales Corporation Goyal MG Gasses Indira Electricals & Appliances 6/20/2022 6/21/2022 6/22/2022 Ananth Electricals & Engineering 6/23/2022 A. Sarala, Sri Priya Sea Works A States, per company
Nicon Martins Surveys LIP
Blue cesan sersonnel and alliad is
Trans saarth logicities per the
Madras leard Tools
A Ganesan
F. Smidth Private Limited
Safeway Dredding Enterorises
Self-Store House Progrintor
B.M. Electrical Enterorises
Star Engineering 570625 26771 98235 443,608 TOS Paid
Interests continue miscrade No supporting docs.

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Paid invoice reported.

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TOS paid Austron's pietre missing invoice for the month of April considered as poot CIOP

TOS paid Austron's pietre missing invoice for the month of April considered as poot CIOP

See No. 1999. Service after ICD. Invoice for the month of April and Mav.considered as post CIRP
Service after ICD. Invoice for the month of April considered as post CIRP
ICD wrong Certain invoices paid CIT Info systems
Arjun Telecom Private Limited
Renderways Technology
Financial Advisor and Chief Accounts Office
Pallway Chengol 34,798 Financial Advisor and Uniter Accessing — Bailway, Chennai Tata Teleservices Limited AEC Electro Mech Projects Pvt Ltd PricewaterhouseCoopers Professional 648,000 49.610 60,000 Services LLP Nirmal Cabs 9/3/2022 32629.52 82629.5 Thermo Fisher Scientific India Pvt Ltd PGM VINAYAGA TRAVELS 9/9/2022 9/14/2022 515424 84960 255623 259801 84960 POORNIMA THIYAGARAJAN

J.B.Boda Insurance Surveyors & Loss Assessors
G Boopathy 4,860

139	Alpha Facility Services Pvt Ltd	10/13/2022	1711445	738,468		No		972,977		Paid amount rejected. Invoice for the month of April considered as post CIRP is rejected
140	Johnson Lifts Pvt Ltd	17/10/2022	38776.76			No		38776.76		Invoice for the month of April considered as post CIRP is rejected
	Total	356.163.690.00	174.420.425.46				145,482,983	36,260,282		

*Claims have been verified by the RP subject to rectification of the minor defects as identified and intimated to the claimants